

Rejection of application for certificate of registration

August 20, 2001

The Reserve Bank of India, in exercise of the powers conferred on it under Section 45 IA of the Reserve Bank of India Act, 1934, has rejected on August 17, 2001 the application for certificate of registration submitted by M/s.Bhagyashali Agrotech (India) Ltd., C-1,717-718, Madangir, New Delhi-110 062.

As such, the above company cannot transact the business of a non-banking financial institution as defined in Clause (a) of Section 45 IA of the Reserve Bank of India Act, 1934.

P.V. Sadanandan
Asst. Manager

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